

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:907
ANSWERED ON:25.11.2002
CLOSURE OF KAKILABARI CENTRAL STATE FARM
SANSUMA KHUNGGUR BWISWMUTHIARY

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Union Government propose to revoke the previous decision for the closure of the `Kakilabari Central State Farm`, Barpeta, Assam and take over the management of the concerned farm for the benefit of the people of the North-Eastern Region;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether the Government propose to sanction the required fund out of the Non-Lapsable Central Pool Resources to revive the farm; and
- (e) if not, the steps taken in that regard so far?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a) to (e): On account of continuous losses suffered by Central State Farm, Kokilabari and the law and order problems in Assam, the State Farms Corporation of India (SFCI) decided to close down the farm after its lease expired in November, 2001. The Government of Assam, however, requested that SFCI may continue to run the farm for which they would provide security support, etc. However, the Government of Assam did not agree to the condition set forth by SFCI to reimburse the losses, if any, suffered by the farm every year. In the meantime, 81 out of the 84 employees of the farm have opted for voluntary retirement.